RAJYA SABHA
NOTICE OF AMENDMENTS
THE RIGHT OF CHILDREN TO FREE AND COMPULSORY EDUCATION BILL, 2008
(As Introduced in the Rajya Sabha)
[To be moved at a sitting of the Rajya Sabha]

ENACTING FORMULA

BY SHRI KAPIL SIBAL:
1. That at page 1, line 1, for the word “Fifty-ninth”, the word “Sixtieth” be substituted.

CLAUSE 1

BY SHRI KAPIL SIBAL:
2. That at page 1, line 6, for the figure “2008” the figure “2009” be substituted.

CLAUSE 19

BY SHRI KAPIL SIBAL:
3. That at page 7, line 15, for the words, “established or” the words “established, or” be substituted.

CLAUSE 21

BY SHRI KAPIL SIBAL:
4. That at page 7, after line 39, the following proviso be inserted, namely;

“Provided also that fifty per cent of Members of such Committee shall be women”

CLAUSE 32

BY SHRI KAPIL SIBAL:
5. That at page 9, line 44, for the words “as early as possible” the words “within a period of three months” be substituted.

NEW CLAUSE 33 A

BY SHRI KAPIL SIBAL:
6. That at page 10, after line 9, the following new clause be inserted, namely;

Constitution of State Advisory Council.

“33A. (1) The State Government shall constitute, by notification, a State Advisory Council consisting of such number of Members, not exceeding fifteen, as the State Government may deem necessary, to be appointed from amongst persons having knowledge and practical experience in the field of elementary education and child development.
(2) The functions of the State Advisory Council shall be to advise the State Government on implementation of the provisions of the Act in an effective manner.

(3) The allowances and other terms and conditions of appointment of Members of the State Advisory Council shall be such as may be prescribed."

Clauses 34 and 37

BY SHRI KAPIL SIBAL:

7. That at page 10, line 12, for the words, "issue guidelines and give such directions" the words "issue such guidelines" be substituted.

BY SHRI KAPIL SIBAL:

8. That at page 11, after line 16, the following be inserted, namely:

"(r) the allowances and other terms and conditions of appointment of Members of the State Advisory Council under sub-section (3) of section 33A."

The Schedule

BY SHRI KAPIL SIBAL:

9. That at page 13, line 12, in column 2, for the words "teaching plus preparation hours" the words "teaching including preparation hours" be substituted.

New Delhi;
July 8, 2009.

V.K. AGNIHOTRI,
SECRETARY GENERAL.